



**INDEX**  
**TO**  
**PARLIAMENTARY DEBATES**  
(Part II—Proceedings other than Questions and Answers)  
**OFFICIAL REPORT**

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**VOLUMES I, II, III, and IV, 1952**  
(13th May to 12th August, 1952)

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First Session  
of the  
**HOUSE OF THE PEOPLE**  
1952

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**Parliament Secretariat**  
**New Delhi**

Price *Two Rupees (Inland)*

Price *Eight Shillings (Foreign)*

## CORRIGENDA

to

The Parliamentary Debates (Part II, proceedings other than Questions and Answers),  
1st Session of the House of the People.

In volume I.—

1. No. 2, dated 15th May, 1952—

Col. 40, line 23, for the letter 'w' read 'we'.

2. No. 4, dated 19th May, 1952.—

Col. 74, line 34, for '180' read '1890'.

3. No. 5, dated 20th May, 1952.—

Col. 162, insert at the top 'Motion on address by the President'.

4. No. 6, dated 21st May, 1952.—

भाग ३२०, पंक्ति २६ में "ब्रॉस्ट" के स्थान पर "कास्ट" पढ़िये

5. No. 7, dated 22nd May, 1952.—

(i) Col. 343, line 64, for the word 'no' read 'not'.

(ii) Col. 343, line 65, for ३५ read 2540.

(iii) Col. 394, insert after last line 'something at the point of'.

6. No. 8, dated 23rd May, 1952.—

(i) भाग ४६५, पंक्ति १ "ऐ" के स्थान पर "ए" पढ़िये

(ii) भाग ४६५, पंक्ति २ "भैं किमा" के स्थान पर "किया भैं" पढ़िये

(iii) भाग ४६६, पंक्ति ५, "ऐ" के स्थान पर "ए" पढ़िये

(iv) भाग ४७६, पंक्ति ५, "को" शब्द के बाद "हनट्टा कर" पढ़िये

(v) Col. 514, last line for the word 'Commis' read 'Commission.'

(vi) Col. 522, put 'General Budget' at the top.

(vii) Col. 529, line 40, for the word 'disturce' read 'disturbance'.

7. No. 10, dated 27th May, 1952—

भाग ६८७, पंक्ति १२, "कर" शब्द को पीछे देखा पढ़िये

8. No. 18, dated 6th June 1952—

(i) Col. 1254 for line 13 substitute 'in Hindi. Hindi is not my mother tongue'.

(ii) Col. 1330 line 20, replace name 'Garg Shri R.P.' by 'Ganpati Ram, Shri'.

9. No. 19, dated 9th June 1952—

Col. 1438, line 25, for '9,59,58,00' read "11,66,89,000".

10. No. 21, dated 11th June 1952—

(i) Col. between the columns 1563 and 1564 line 9, for 'Vasamat' read 'Viswanath'.

(ii) Col. 1564, line 14, for 'Amm' read 'Ammu'.

## CORRIGENDA

to

The Parliamentary Debates Part II—Proceedings (other than Questions and Answers), 1st Session of the House of the People, 1952.

In Vol. II,—

1. No. 1, dated 12th June, 1952—
    - (i) Col. 1604, after line 33, *insert* 'Shri T.K. Chaudhuri : I beg to move'.
    - (ii) Col. 1675, line 8, *for* the word 'Shrim' *read* 'Shrimati'.
    - (iii) Col. 1675, line 17, *for*, the word 'Cabhi' *read* 'Dabhi'.
    - (iv) Col. 1678, line 41, *for* the word 'Daya' *read* 'Dayal'.
    - (v) Col. 1679, line 4, *after* the word 'Sun' *put* the word 'not'.
  2. No. 2, dated 13th June, 1952—
    - (i) Col. 1703, *delete* the line 27 and *insert* 'Scheme should be modified so that'.
    - (ii) Col. 1723, line 27 *for* the word 'out' *read* 'cut'.
  3. No. 3, dated 16th June, 1952—
    - Col. 1854, *for* line 22, *substitute* 'Shri V. P. Nayar, if you insist, Sir'.
  4. No. 8, dated 23rd June 1952—
    - (i) Col. 2380, line 62, *for* the word 'bying' *read* 'flying'.
  5. No. 9, dated 25th June 1952—
    - (i) Col. 2484, line 56, *replace* "again, whenever we want to 'by' have and so many things will be".
    - (ii) Col. 2516, line 11, *for* 'Misr' *read* 'Shri R.D. Misra'.
    - (iii) Col. 2516, line 13, *for* 'N' *read* 'L'.
    - (iv) Col. 2518, line 8, *for* 'Upadl' *read* 'Shri M.D. Upadhyay'.
  6. No. 13, dated 30th June 1952—
    - (i) Col. 2826, *delete* last line and *replace* by 'Shri Kidwai : Ask Sardar Jal Singh'.
    - (ii) Col. 2868, line 32, *for* the word 'in' *read* 'if'.
    - (iii) Col. 2870, *delete* line 51 and *insert* 'ernment finding the movement'.
  7. No. 14, dated 1st July 1952—
    - (i) Col. 2936, *delete* last line.
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## CORRIGENDA

to

The Parliamentary Debates Part II—(Proceedings other than Questions and Answers),  
1st Session of the House of the People, 1952.

In Vol. III,—

1. No. 3, dated 8th July, 1952—  
Col. 3375, line 44, *for* 19534, *read* 19834.
2. No. 4, dated 9th July, 1952—  
Col. 3497, line 63, *after* 'chairman' *read* 'I hope the hon. Mem-'.  
'
3. No. 5, dated 10th July, 1952—  
Col. 3596, line 48, *for* 'Gan', *read* 'Gandhi Shri V.B'.
4. No. 6, dated 11th July, 1952—  
Col. 3615, line 26, *for* the word 'working' *read* 'wrong'.
5. No. 7, dated 12th July, 1952—  
Col. 3721, *read for* the first word in last line 'Mysore'.
6. No. 8, dated 14th July, 1952—  
Col. 3764, *delete* line 27, and *insert* 'It is only the U.P. armed'.
7. No. 9, dated 15th July, 1952—  
Col. 3855, *after* line 31, *insert* 'the aid of assessors or the Magistrate'.
8. No. 11, dated 17th July, 1952—  
(i) Col. 4005, *delete* line 16, and *insert* 'The Indian Companies Act 1952.'  
(ii) Col. 4064, *delete* line 59, and *insert* 'Conclude for day that this Bill is'.
9. No. 12, dated 18th July, 1952—  
Col. 4110, line 65, *after* 'day' *put* 'in our history. It is very blade'.
10. No. 17, dated 25th July, 1952—

भाग ४६६१, पंक्ति २१ में मांग के बाद "तो कर सके" पढ़िये ।

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## CORRIGENDA

to

The Parliamentary Debates Part II—Proceedings other than Questions and Answers), 1st Session of the House of the People 1952.

In Vol. IV,—

1. No. 2, dated 31st July, 1952—

(i) Col. 4965, for lines 35, 36, read "now, Any way, any single pie over and above Rs. 1500 will not be favour".

(ii) ४६८०, पंक्ति १९, 'नहीं, ऐसे अगर दो, चार मंत्री भी हमें' पढ़िये ।

2. No. 5, dated 4th August, 1952—

(i) Col. 5348, after line 52, put 'say these practices should not be'.

(ii) Col. 5405, after line 62, read 'kachiroyar, Shri'.

(iii) Col. 5407, line 61, for 'D' read 'B'.

(iv) Col. 5408, line 1, for the word 'Misr' read 'Misra'.

(v) Col. 5408, last line for 'nha' read 'Sinha'.

(vi) Col. 5422, line 18, for 'English' read 'Hindi'.

(vii) Col. 5434, delete line 44, and insert 'Sit till 6-30 p.m. today'.

3. No. 7, dated 6th August, 1952—

(i) Col. 5697, delete line 49, and insert 'brought face to face and then identi-'.  
(ii) Col. 5722, line 35, for 'Daya' read 'Dayal'.

4. No. 8, dated 7th August, 1952.—

Col. 5883, delete line 53, and insert "Nagas, for example, whatever special".

5. No. 9, dated 8th August, 1952.—

Col. 5923, delete line 16, and insert 'gard to the recruitment of Gurkha'.

6. No. 10, dated 11th August, 1952.—

(i) Col. 6026, delete line 13 and insert 'Bangalows and Flats Members of'.

(ii) Col. 6102, after line 39, put 'in Puniab, 4,713 families of Meos were'.

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(Part II—Proceedings other than Questions and Answers)

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**AZAD, SHRI BHAGWAT JHA—**  
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— sworn. 19.

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— sworn. 9.

**BALAKRISHNAN, SHRI S. C.—**

— sworn. 8.

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— sworn. 8.

**BALDEV SINGH, SARDAR—**

— sworn. 20.

**BALMIKI, SHRI KANHAIYA LAL—**

— sworn. 19.

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— sworn. 16.

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— sworn. 9.

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**BARROW, SHRI—**

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**BARUPAL, SHRI PANNA LALL—**

— sworn. 15.

**BASAPPA, SHRI C. R.—**

— sworn. 14.

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**BHANDARI, SHRI DAULAT MAL—**

— sworn. 15.

**BHARATI, SHRI GOSWAMIRAJA SAHDEO—**

— sworn. 6.

**BHARGAVA, PANDIT M. B.—**

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— sworn. 9.

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— sworn. 5.

**BHATKAR, SHRI LAXMAN SHRAWAN—**

— sworn. 7.

**BHATT, SHRI CHANDRASHANKER—**  
— sworn. 45.



**BHAWANI SINGH, SHRI—**

— sworn. 15.

**BHAWANJI, SHRI—**

'—' sworn. 45.

**BHEEKHA BHAI, SHRI—**

— sworn. 16.

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**Railway Board—**

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- Condition of workers. 1155-1244.
- Fares and freights. 1155-1244.
- General policy. 1155-1244.
- Labour policy. 1155-1244.
- Operational efficiency. 1155-1244.
- Pay of officers. 1155-1244.
- Recruitment. 1155-1244.
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1155-1244.

**DEO, SHRI C. S.—**

- Nominated to Business Advisory Committee. 3759.
- sworn. 17.

**DEO, SHRI R. N. S.—**

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**External Affairs—**

Motion to reduce the Demand—  
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Indian Posts & Telegraphs Department (including Working Expenses)—

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**Multipurpose River Schemes—**

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Reorganisation of Hirakud administrative machinery.  
2276-80.

River Valley Projects. 2276-80.

Wastage due to change of policy. 2276-80.

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Motion to reduce the Demand—  
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Construction of new Lines—Capital and Depreciation Fund—

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New lines in Orissa. 1416-20.

Election of Speaker. 35-36.

Motion on Address by the President.  
123-26.

Nominated to Rules Committee.  
535.

Preventive Detention (Second Amendment) Bill—

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— sworn. 4.

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**DEPUTY SPEAKER—**

Election of —. 928-32.

**DEPUTY SPEAKER, MR. (SHRI M. A. AYYANGAR)—**

Deaths of Dr. S. P. Mookerjee, Pandit L. K. Maitra and Shri A. H. Guznavi. 3-6.

Private Members Bills. 834-35, 837-38, 839.

Representation of the People (Amendment) Bill—

Observation that the House may if necessary can give directions to Select Committee to consider other matters or clauses of the original Act along with the consideration of the Bill. 30-31.

Ruling(s) on—

Reference by Hon. Members by name to particular individuals who are not in the House to defend themselves, should be avoided, 1047.

DEPUTY SPEAKER, MR. (SHRI M. A. AYYANGER)—*contd.*

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While discussing a Demand for Grant a Member used the words "Uterior purpose" in connection with a Minister, the — ruled that the reference to such terms is worst and one ought not to use such a term in future. He further ruled that unless the State Government act as agents of the Central Government no reference to them should be made in the House. 2276.

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— sworn. 11.

**GANDHI, SHRI M. M.**

— sworn. 4.

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— sworn. 6.

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**JENA, SHRI LAKSHMIDHAR—**

— sworn. 19.

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— sworn. 9.

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— sworn. 19.

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**JOSHI, SHRI JETHALAL HARI-KRISHNA—**

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**JOSHI, SHRI LILADHAR—**

— sworn. 14.

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**JOSHI, SHRI N. L.—**

— sworn. 14.

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**KARNI SINGHJI, SHRI—**

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**KATHAM, SHRI—**

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— sworn. 16.

**KRISHNA, SHRI M. R.—**

— sworn. 16.

**KRISHNA CHANDRA, SHRI—**

— sworn. 19.

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**KRISHNAMACHARI, SHRI T. T.—**  
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**Industries—**

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ers in Srikakulam, Madras.  
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to workers threatened with  
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**Forward Contracts (Regulation) Bill—**

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**Indian Tariff (Second Amendment) Bill—**

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— sworn. 7.

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**KRISHNAPPA, Shri M. V.—**

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— sworn. 14.

**KRISHNASWAMI, DR.—****Demands for Grants, 1952-53—****Ministry of Home Affairs—****Motion to reduce the Demand—**

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— sworn. 19.

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**KUREEL, SHRI BAIJ NATH—**

— sworn. 11.

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uled Castes. 1773-78:**

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— sworn. 19.

**KUTCH—**

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**LABOUR POLICY—**

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**LAKSHMAYYA, SHRI—**

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— sworn. 7.

**LAL SINGH, SARDAR—**

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**LAL SINGH, SARDAR—contd.**

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— sworn. 16.

**LALLANJI, SHRI—**

— sworn. 11.

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**LANKA SUNDARAM, DR.—contd.**

**Demands for Grants, 1952-53—contd.**

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**— sworn. 7.**

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**Nominated to Business Advisory Committee. 3759.**

**LANKA SUNDARAM, DR.—contd.**

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**— sworn. 2.**

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**LOTAN RAM, SHRI—**

— sworn. 11.

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**MADIAH GOWDA, SHRI—**

— sworn. 14.

**MAHARASHTRA—**

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**MAHATA, SHRI B.—**

Resolution *re* Linguistic States. 3695-98.  
— sworn. 4.

**MAHATAB, SHRI HAREKRUSHNA—**

Nominated to Business Advisory Committee. 3759.  
— sworn. 9.

**MAHODAYA, SHRI VALJNATH—**

— sworn. 14.

**MAINTENANCE ORDER TO ENFORCEMENT (AMENDMENT) BILL—**

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**MAITRA, PANDIT, L. K.—**

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— sworn. 13.

**MAJHI, SHRI CHAITAN—**

— sworn. 4.

**MAJHI, SHRI RAM CHANDRA—**

— sworn. 9.

**MAJITHIA, SARDAR—**

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Defence Organisation and

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— sworn. 10.

**MALABAR—**

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**MALAVIYA, SHRI K. D.—**

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— sworn. 15.

**MALLIAH, SHRI U. S.—**

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Nomination of — to Joint Committee on Payment of Salaries and Allowances to Members. 1245.

— sworn. 8.

**MALVIYA, SHRI BHAGU NANDU—**

— sworn. 14.

**MALVIYA, PANDIT CHATUR NARAIN—**

— sworn. 15.

**MALVIYA, SHRI MOTILAL—**

— sworn. 16.

**MANDAL, DR. PASHUPATI—**

— sworn. 13.

**MANIPUR—**

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— sworn. 20.

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**MASURIYA DIN, SHRI—**

— sworn. 12.

**MATHEW, PROF.—**

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Nomination of — to Committee on  
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— sworn. 20.

**MATHURAM, DR.—**

Demands for Grants, 1952-53—

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**MATHURAM, DR.—contd.**

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Medical facilities for rural  
parts as compared to those  
in urban areas. 3000—03.

— sworn. 8.

**MATTHEN, SHRI—**

— sworn. 15.

**MAYDEO, SHRIMATI INDIRA A.—**

— sworn. 5.

**MEDICAL FACILITY (IES)—**

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**MEHTA, SHRI ANUP LAL—**

— sworn. 4.

**MEHTA, SHRI BALVANTRAY  
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— sworn. 15.

**MEHTA, SHRI BALWANT SINHA—**

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— sworn. 16.

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**MEMBERS SWORN—**

Babu Ram Narayan Singh. 4.

Bhau Saheb Kanavade Patil. 5.

Ch. Badan Singh. 19.

Ch. Raghbir Singh. 10.

Chaudhri Hyder Husein. 12.

Chaudhari Paragi Lal. 11.

Col. B. H. Zaidi. 11.

Diwan Raghuvendra Rao. 13.

Dr. A. Krishnaswami. 19.

Dr. B. V. Keskar. 11.

Dr. Edward Paul Mathuram. 8.

Dr. Hari Mohan. 4.

Dr. Indubhai B. Amin. 5.

Dr. Kailas Nath Katju. 14.

Dr. Lanka Sundaram. 7.

Dr. M. V. Gangadhara Siva. 17.

Dr. Manik Chand Jatav-vir. 14.

Dr. Mono Mohon Das. 13.

Dr. N. M. Jaisoorya. 14.

Dr. Natabar Pandey. 9.

Dr. Panjabrao S. Deshmukh. 6.

Dr. Pashupati Mandal. 13.

Dr. Ram Subhag Singh. 3.

Dr. S. A. Ebenezer. 13.

Dr. Satyanarain Sinha. 3.

Dr. Shaukatullah Shah Ansari. 12.

Dr. Suresh Chandra. 18.

Dr. Susilranjan Chatterjee. 16.

Dr. Syama Prasad Mookerjee. 13.

Dr. Syed Mahmud. 3.

Dr. Virendra Kumar Satyawadi. 9.

General Ajit Singhji. 15.

Guru Gosai Agam Dasji. 6.

H.H. Maharaja Rajendra Narayan  
Singh Deo. 9.

H.H. Maharaja Sri Karni Singhji  
Bahadur of Bikaner. 16.

Her Highness Rajmata Kamlendu  
Mati Shah. 10.

Janab B. Pocker Saheb. 9.

Kh. Ghulam Qadar. 17.

Kumari Annie Mascarene. 20.



**MEMBERS SWORN—contd.**

- Major-General Jagannathrao Krishnarao Bhonsle. 5.  
 Maulana Abul Kalam Azad. 10.  
 Maulana Mohammad Saeed Masuodi. 17.  
 Pandit Algu Rai Shastri. 12.  
 Pandit B. L. Tiwari. 6.  
 Pandit Balkrishna Sharma. 11.  
 Pandit Bhagwaticharan Shukla. 6.  
 Pandit Chatur Narain Malviya. 15.  
 Pandit Dwarka Nath Tiwary. 3.  
 Pandit Krishna Chandra Sharma. 10.  
 Pandit Lakshmi Kanta Maitra. 13.  
 Pandit Lingaraj Mishra. 9.  
 Pandit Mukat Behari Lal Bhargava. 15.  
 Pandit Sheo Narayan Fotedar. 17.  
 Pandit Suresh Chandra Mishra. 4.  
 Pandit Thakur Das Bhargava. 9.  
 Prof. C. P. Mathew. 20.  
 Prof. Diwan Chand Sharma. 9.  
 Prof. Nibaran Chandra Laskar. 2.  
 Prof. Ram Saran. 19.  
 Sardar Amar Singh Saigal. 6.  
 Sardar Baldev Singh. 20.  
 Sardar Hukam Singh. 14.  
 Sardar Jogendra Singh. 15.  
 Sardar Lal Singh. 16.  
 Sardar Raj Bhanu Singh Tewari. 15.  
 Sardar Surjit Singh Majithia. 10.  
 Sardar Teja Singh Akarpuri. 10.  
 Seth Achal Singh. 10.  
 Seth Govind Das. 6.  
 Shri A. E. T. Barrow. 16.  
 Shri A. Ibrahim. 4.  
 Shri A. Jayaraman. 8.  
 Shri A. K. Basu. 12.  
 Shri A. K. Gopalan. 8.  
 Shri A. M. Thomas. 15.  
 Shri A. Nesamony. 15.  
 Shri A. R. Sewal. 15.  
 Shri A. V. Thomas. 8.  
 Shri Abdus Sattar. 13.

**MEMBERS SWORN—contd.**

- Shri Ahmed Mohiuddin. 13.  
 Shri Ajit Prasad Jain. 10.  
 Shri Ajit Singh. 14.  
 Shri Akbar Chavda. 4.  
 Shri Amar Singh Sabji Damar. 18.  
 Shri Amarnath Vidyalkar. 9.  
 Shri Amjad Ali. 45.  
 Shri Anandchand. 20.  
 Shri Anant Savalaram Nandkar. 5.  
 Shri Anil Kumar Chanda. 16.  
 Shri Anirudha Sinha. 3.  
 Shri Anup Lal Mehta. 4.  
 Shri Arun Chandra Guha. 13.  
 Shri Asim Krishna Dutt. 13.  
 Shri Atma Singh Namdhari. 9.  
 Shri Atulya Ghosh. 16.  
 Shri Awadheshwar Prasad Sinha. 3.  
 Shri B. B. Varma. 3.  
 Shri B. Das. 9.  
 Shri B. H. Khardekar. 5.  
 Shri B. L. Chandak. 6.  
 Shri B. R. Bhagat. 3.  
 Shri B. Rajagopala Rao. 7.  
 Shri B. Ramachandra Reddi. 7.  
 Shri B. S. Murthy. 7.  
 Shri B. Shiva Rao. 8.  
 Shri Babunath Singh. 6.  
 Shri Baddam Yella Reddy. 14.  
 Shri Badshah Gupta. 11.  
 Shri Bahadur Singh. 9.  
 Shri Bahadurbhai Kunthabhai Patel. 5.  
 Shri Baij Nath Kureel. 11.  
 Shri Balvantray Gopaljee Mehta. 15.  
 Shri Balwant Nagesh Datar. 5.  
 Shri Balwant Sinha Mehta. 16.  
 Shri Banarsi Prasad Jhunjunwala. 4.  
 Shri Banarsi Prasad Sinha. 4.  
 Shri Basanta Kumar Das. 13.  
 Shri Beli Ram Das. 2.  
 Shri Bhagabat Sahu. 9.  
 Shri Bhagu Nandu Malvia. 14.

MEMBERS SWORN—*contd.*

- Shri Bhagwandutt Shastri. 15.  
 Shri Bhagwat Jha "Azad". 4.  
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 Shri Bholu Raut. 3.  
 Shri Bhupendra Nath Misra. 6.  
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 Shri Birbal Singh. 11.  
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 Shri C. D. Gautam. 6.  
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 Shri C. Krishnan Nair. 18.  
 Shri C. Madhao Reddi. 14.  
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 Shri Eacharan Iyyani. 9.  
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 Shri G. D. Somani. 15.  
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 Shri G. R. Damodaran. 8.  
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 Shri Gulabshankar Amritlak-  
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 Shri Gurmukh Singh Musafir. 10.  
 Shri H. C. Heda. 14.  
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 Shri Halaharvi Sitarama Reddy. 7.  
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 Shri Hem Raj. 10.  
 Shri Hira Singh Chinaria. 14.  
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 Shri Hirendra Nath Mukerjee. 13.  
 Shri Hotilal Agarwal. 17.  
 Shri J. N. Wilson. 12.  
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 Shri Jhulan Sinha. 16.  
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 Shri K. G. Wodeyar. 14.  
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 Shri K. Kamaraj. 8.  
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 Shri K. S. Raghavachari. 7.  
 Shri K. Sakthivadivel Gounder. 8.  
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 Shri Krishna Chandra. 19.  
 Shri Krishnacharya Joshi. 13.  
 Shri L. Elayaperumal. 8.  
 Shri Laisram Jogeswar Singh. 18.  
 Shri Lakshman Singh Charak. 17.  
 Shri Lal Hembrom. 4.  
 Shri Lalit Narayan Mishra. 4.  
 Shri Lallanji. 11.  
 Shri Laxman Shrawan Bhatkar. 3.  
 Shri Liladhar Joshi. 14.  
 Shri Lokenath Mishra. 9.  
 Shri Lotan Ram. 11.  
 Shri M. Ananthasayanam Ayyangar. 2.  
 Shri M. G. Ufkey. 6.  
 Shri M. Hifzur Rahman. 19.  
 Shri M. K. Shivananjappa. 14.  
 Shri M. L. Dwivedi. 11.  
 Shri M. Muthu Krishnan. 8.  
 Shri M. R. Krishna. 16.  
 Shri M. S. Gurupadaswamy. 14.  
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 Shri M. V. Krishnapya. 14.  
 Shri Mahavir Tyagi. 20.  
 Shri Mahendra Nath Singh. 16.  
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 Shri Mohanlal Saksena. 14.  
 Shri Moreshwar Dinkar Joshi. 8.  
 Shri Motilal Malviya. 16.  
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 Shri Muhammad Islamuddin. 4.  
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 Shri Muhammad Shafee Choudhri. 17.  
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 Shri N. Rachiah. 14.  
 Shri N. Rama Seshaiah. 16.  
 Shri N. Sathianathan. 8.  
 Shri N. Somana. 15.  
 Shri N. Sreekantan Nair. 20.  
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 Shri Nalla Reddi Naidu. 7.  
 Shri Nand Lal Joshi. 14.  
 Shri Nand Lal Sharma. 15.  
 Shri Narayan Rao Waghmare. 14.  
 Shri Narayan Sadoba. 6.  
 Shri Nardeo Snatak. 10.  
 Shri Narhar Vishnu Gadgil. 5.  
 Shri Narendra P. Nathwani. 15.  
 Shri Naval Prabhakar. 18.  
 Shri Nayan Tara Das. 4.  
 Shri Nemi Chandra Kasliwal. 15.  
 Shri Nemi Saran Jain. 16.  
 Shri Nettur P. Damodaran. 9.  
 Shri Nikunja Behari Chowdhury. 13.

Shri Niranjan Jena. 9.  
 Shri O. V. Alagesan. 8.  
 Shri P. C. Bose. 4.  
 Shri P. Kakkan. 8.  
 Shri P. N. Rajabhoj. 5.  
 Shri P. Natesan. 7.  
 Shri P. Ramaswamy. 13.  
 Shri P. Subba Rao. 9.  
 Shri P. T. Chacko. 15.  
 Shri P. T. Punnoose. 17.  
 Shri F. T. Thanu Pillai. 8.  
 Shri Paidi Lakshmayya. 7.  
 Shri Panna Lal. 11.  
 Shri Panna Lal Barupal. 15.  
 Shri Pannalal R. Kaushik. 15.  
 Shri Patiram Roy. 13.  
 Shri Paul Jujhar Soren. 4.  
 Shri Pendyal Raghava Rao. 14.  
 Shri Phani Gopal Sen. 4.  
 Shri Piare Lal Kureel Talib. 19.  
 Shri Pisupati Venkata Raghaviah. 7.  
 Shri Purnendu Sekhar Naskar. 13.  
 Shri R. G. Paranjpe. 13.  
 Shri R. P. Nevatia. 11.  
 Shri R. V. Dhulekar. 11.  
 Shri R. Velayudhan. 15.  
 Shri R. Venkataraman. 8.  
 Shri Radha Charan Sharma. 14.  
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 Shri Radhelal Vyas. 14.  
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 Shri Raghubar Dayal Misra. 10.  
 Shri Raghunath Sahai. 17.  
 Shri Raghunath Singh. 12.  
 Shri Raichand Bhai Shah. 6.  
 Shri Raj Chandra Sen. 20.  
 Shri Raja Ram Giridharlal Dubey. 5.  
 Shri Rajeswar Patel. 3.  
 Shri Ram Chandra Majhi. 9.  
 Shri Ram Dacs. 10.  
 Shri Ram Dhani Das. 3.  
 Shri Ram Nagina Singh. 12.  
 Shri Ravi Narayan Reddy. 14.  
 Shri Ram Pratap Garg. 14.  
 Shri Ram Sahai Tiwari. 16.  
 Shri Ram Shanker Lal. 12.  
 Shri Ramananda Das. 20.  
 Shri Ramappa Balappa Bidari. 5.  
 Shri Rameshwar Sahu. 3.  
 Shri Ramji Verma. 12.  
 Shri Ramraj Jajwara. 4.  
 Shri Ranbir Singh Chaudhuri. 9.  
 Shri Randaman Singh. 15.  
 Shri Ranjit Singh. 14.  
 Shri Rasiklai U. Parikh. 15.  
 Shri Rayasam Seshagiri Rao. 1.  
 Shri Resham Lal Jangde. 6.  
 Shri Rishang Keishing. 20.  
 Shri Roshanlal Chaturvedi. 10.  
 Shri Rohini Kumar Chaudhuri. 2.  
 Shri Rup Narain. 12.  
 Shri Rupaji Bhavji Parmar. 17.  
 Shri S. Balasubramaniam. 8.  
 Shri S. C. Balakrishnan. 8.  
 Shri S. K. Kandasamy. 8.  
 Shri S. K. Patil. 6.  
 Shri S. N. Buragohain. 3.  
 Shri S. Nijalingappa. 20.  
 Shri S. Sinha. 3.  
 Shri S. V. L. Narasimham. 7.  
 Shri S. V. Ramaswamy. 8.  
 Shri Sadath Ali Khan. 13.  
 Shri Saidullah Khan Razvi. 20.  
 Shri Sanaka Buchhikotaiyah. 7.  
 Shri Santosh Kumar Dutta. 16.  
 Shri Sarangadhar Das. 9.  
 Shri Saraju Prasad Misra. 12.  
 Shri Satis Chandra Samanta. 13.  
 Shri Satish Chandra. 10.  
 Shri Satya Narayan Sinha. 3.  
 Shri Satyendra Narayan Sinha. 3.  
 Shri Shahnawaz Khan. 10.  
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 Shri Shankar Rao Telkikar. 16.  
 Shri Shankar Shantaram More. 5.  
 Shri Shantilal Girdharlal Parikh. 4.  
 Shri Shiv Dayal Upadhyay. 11.  
 Shri Shiva Datt Upadhyaya. 15.  
 Shri Shivram Rango Rane. 5.  
 Shri Shobha Ram. 14.  
 Shri Shree Narayan Das. 3.  
 Shri Shri Chand Singhal. 10.  
 Shri Shyam Nandan Mishra. 3.  
 Shri Sinhasan Singh. 12.  
 Shri Sita Ram Asthana. 12.  
 Shri Sitanath Brohmo. 2.  
 Shri Sivamurthi Swami. 16.  
 Shri Sofi Mohd. Akber. 17.  
 Shri Sohan Lal Dhusiya. 12.  
 Shri Sunder Lall. 10.  
 Shri Sunkam Achalu. 14.  
 Shri Surendra Mohan Ghose. 12.  
 Shri Suresh Chandra Deb. 16.  
 Shri Suriya Prashad. 14.  
 Shri Sushil Kumar Pateria. 6.  
 Shri Syamnandan Sahaya. 3.  
 Shri Syed Ahmed. 6.  
 Shri T. B. Vittal Rao. 14.  
 Shri T. C. Sakhare. 6.  
 Shri T. Madiah Gowda. 14.  
 Shri T. N. Viswanatha Reddy. 7.  
 Shri T. R. Neswi. 6.  
 Shri T. S. Avinashilingam Chettiar. 8.  
 Shri T. Sanganna. 9.  
 Shri T. T. Krishnamachari. 7.  
 Shri Tek Chand. 9.  
 Shri Tekur Subrahmanyam. 7.  
 Shri Tribhuan Narayan Singh. 18.  
 Shri Tridib Kumar Chaudhuri. 12.  
 Shri Tulsidas Kilachand. 4.  
 Shri Tusher Chatterjea. 13.  
 Shri U. R. Bogawat. 19.  
 Shri U. Srinivasa Malliah. 8.  
 Shri Udai Shanker Dube. 16.  
 Shri Uma Charan Patnaik. 9.  
 Shri Umashanker Muljibhai Trivedi. 15.  
 Shri Upendranath Barman. 12.  
 Shri V. B. Gandhi. 6.  
 Shri V. Boovaraghasamy. 8.  
 Shri V. Muniswamy Avl. Thirukuralar. 8.  
 Shri V. P. Nayar. 15.  
 Shri V. V. Giri. 16.

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 Shri V. Vr. N. Ar. Nagappa Chettiar. 8.  
 Shri Vaijanath Mahodaya. 14.  
 Shri Venkatesh Narayan Tivary. 16.  
 Shri Vijneshwar Misser. 3.  
 Shri Vishnu Ghanshyam Deshpande. 16.  
 Shri Vishwambhar Dayal Tripathi. 20.  
 Shri Vishwanath Prasad. 12.  
 Shri Vyankatrao Pirajirao Pawar. 5.  
 Shri Wasudeo Shridhar Kirolkar. 6.  
 Shri Y. Eswara Reddi. 7.  
 Shrimati Ammu Swaminadhan. 8.  
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 Shrimati B. Khongmen. 2.  
 Shrimati Ganga Devi. 11.  
 Shrimati Indira A. Maydeo. 5.  
 Shrimati Jayashri Rajji. 6.  
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 Shrimati Shakuntala Nayar. 16.  
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 Shrimati Sucheta Kripalani. 16.  
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**RAMANAND SHASTRI, SWAMI—**

— sworn. 11.

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**RANJIT SINGH, SHRI—**

— sworn. 14.

**RAO, DIWAN RAGHAVENDRA—**

— sworn. 13.

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**RAO, SHRI KONDRU SUBBA—**

— sworn. 7.

**RAO, SHRI MOHANA—**

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— sworn. 14.

**RAO, SHRI P. SUBBA—**

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**RAO, SHRI RAJAGOPALA—**

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— sworn. 7.

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— sworn. 14.

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**RAUT, SHRI BHOLA—**

— sworn. 3.

**RAZMI, SHRI SAIDULLAH KHAN—**

— sworn. 20.

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— sworn. 7.

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**REDDY, SHRI BADDAM YELLA—**

— sworn. 14.

**REDDY, SHRI H. S.—**

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— sworn. 7.

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— sworn. 13.

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**REDDY, SHRI T. N. VISWANATH—**

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— sworn. 7.

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— sworn. 16.

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State. 2525.

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Motion to reduce the Demand—  
Improvement of the condition  
of Scheduled Tribes. 2439,  
2460-65.

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— sworn. 20.

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administrative machinery.  
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Demands for Grants, 1952-53—

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• Motion to reduce the Demand—  
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2428.

**ROY, SHRI BISHWA NATH—**

— sworn. 12.

**ROY, SHRI PATIRAM—**

— sworn. 13.

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MARKETING) AMENDMENT  
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abad. 2524-2607.

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**RULES COMMITTEE—**

Nomination of Members to the  
Committee. 534-35.

**RULINGS—**

A Member has no right to protest  
against the — of the Speaker.  
His duty is to submit to it and  
in case of dissatisfaction he has  
other remedies under the Rules.  
Further it is not the absolute right  
of any Member to be called upon  
the moment he rises. It is not his  
right either to be allowed to speak  
on every occasion on which he  
wants to speak. The Speaker, as  
a guardian of rights and privi-  
leges of the entire House, has to  
adjust his discretion. 2032-33.

It is not possible to allot each  
Member a seat. They are allotted  
not technically party-wise or  
technically group-wise but to a  
certain set of Members. 2035.

— on the question whether the  
form in which the Preventive  
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bility and admissibility of amend-  
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consider the entire Act. 4209-14.

**RULINGS—contd.**

While discussing a Demand for Grant a Member used the words "ulterior purpose" in connection with a Minister, the Deputy Speaker ruled that the reference to such terms is worst and one ought not to use such a term in future. He further ruled that unless the State Governments act as agents of the Central Government no reference to them should be made in the House. 2776.

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**SAHU, SHRI BHAGABAT—**

— sworn. 9.

**SAHU, SHRI RAMESHWAR—**

— sworn. 3.

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— sworn. 6.

**SAKHARE, SHRI T. C.—**

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**SAKSENA, SHRI MOHANLAL—**

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— sworn. 13.

**SANGANNA, SHRI T.—**

— sworn. 9.

**SANKARAPANDIAN, SHRI M.—**

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**SATISH CHANDRA, SHRI—**

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**SATYAWADI, DR. VIRENDRA KUMAR—**

— sworn. 9.

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**SEN, SHRI RAJ CHANDRA—**

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**SHAH, SHRI RAICHAND BHAI—**

— sworn. 6.

**SHAH, SHRIMATI KAMLENDU MATI—**

— sworn. 10.

**SHAHNAWAZ KHAN, SHRI—**

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— sworn. 10.

**SHARMA, PANDIT BALKRISHNA—**

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**SHARMA, PANDIT K. C.—**

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— sworn. 10.

**SHARMA, PROF. D. C.—**

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**SHARMA, SHRI KHUSHI RAM—**

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**SHASTRI, PANDIT ALGU RAI—**  
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**SHASTRI, SHRI BHAGWANDUTT—**

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**SHASTRI, SHRI L. B.—**

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**SINGH, SHRI G. S.—**

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**SINGH, SHRI L. J.—**

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**SINGH, SHRI M. N.—**

— sworn. 16.

**SINGH, SHRI T. N.—**

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**SINHA, SHRI ANIRUDHA—**

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**SINHA, SHRI B. P.—**

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**SINHA, SHRI G. P.—**

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**SINHA, SHRI JHULAN—**

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**SINHA, SHRI K. P.—**

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**SINHA, SHRI N. P.—**

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**SINHA, SHRI S.—**

— sworn. 3.

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— sworn. 10.

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**SOFI, SHRI MOHD. AKBAR—**

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**SOMANA, SHRI N.—**

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**SOMANI, SHRI G. D.—**

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**SOREN, SHRI PAUL JUJHAR—**

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— sworn: 7.

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— sworn. 8.

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— sworn. 9.

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— sworn. 15.

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— sworn. 14.

**THIRANI, SHRI G. D.—**

— sworn. 9.

**THIRUKURALAR, SHRI V. MUNI-SWAMY AVL.—**

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— sworn. 8.

**THOMAS, SHRI A. M.—**

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— sworn. 15.

**THOMAS, SHRI A. V.—**

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— sworn. 8.

**TIVARY, SHRI VENKATESH WARAYAN—**

— sworn. 16.

**TIWARI, PANDIT B. L.—**

— sworn. 6.

**TIWARI, SHRI RAM SAHAI—**

— sworn. 16.

**TIWARY, PANDIT DWARKA NATH—**

— sworn. 3.

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— sworn. 10.

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— sworn. 2.

**TRIPATHI, SHRI VISHWAMBHAR DAYAL—**

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— sworn. 15.

**TUDU, SHRI BHARAT LAL—**

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— sworn. 4.

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— sworn. 20.

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— sworn. 6.

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— sworn. 17.

UPADHYAY, SHRI SHIVA DAYAL—

— sworn. 11.

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— sworn. 15.

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— sworn. 13.

**VAISHYA, SHRI MULIDAS BHUDER-  
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— sworn. 5.

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— sworn. 8.

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— sworn. 3.

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सत्यमेव जयते

# PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

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**VOLUME I, 1952**  
**(13th May, 1952 to 11th June, 1952)**

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**First Session**  
of the  
**HOUSE OF THE PEOPLE**  
1952

**Parliament Secretariat**  
**New Delhi**

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# PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)

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First Session  
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सत्यमेव जयते

# PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

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**VOLUME III, 1952**

**(4th July 1952 to 29th July, 1952)**

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First Session

of the

HOUSE OF THE PEOPLE

1952

**Parliament Secretariat**

**New Delhi**



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(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

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**VOLUME IV, 1952**

**(30th July, 1952 to 12th August, 1952)**

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**First Session**

of the

**HOUSE OF THE PEOPLE**

**1952**

**Parliament Secretariat**

**New Delhi**

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**HOUSE OF THE PEOPLE  
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**(Part II—Proceedings other than Questions and Answers)**

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**VOLUMES V and VI, 1952  
(5th November to 20 December, 1952)**

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**SECOND SESSION  
1952**

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**PARLIAMENT SECRETARIAT  
NEW DELHI**

*Price Two Rupees (Inland)*

*Price Eight Shillings (Foreign)*

## CORRIGENDA

to

the Parliamentary Debates Part II (Proceedings other than Questions and Answers), Second Session 1952, of the House of the People.

In Vol. V—

1. No. 1, dated 5th November, 1952
  - (i) Col. 29, *delete* line 53, and *substitute* "The first amendment proposed is to".
  - (ii) Col. 29, line 57, *delete* "mittee Act, 1944" and *substitute* "defined as".
  - (iii) Col. 68, line 40, *after* "positive" *insert* "steps one".
  - (iv) Col. 74, line 23, for "contend" *read* "content".
2. No. 2, dated 6th November, 1952  
पृष्ठ भाग ८६, पंक्ति ७, "अ" के स्थान पर 'अगर' पढ़िये ।
3. No. 3, dated 7th November, 1952  
Col. 199, *delete* line 53 and *substitute* "say, let us take it easy ; let us not rush".
4. No. 4, dated 10th November, 1952  
Col. 230, line 2, from bottom for "ou" *read* "through".
5. No. 7, dated 13th November, 1952
  - (i) Col. 499, line 17, for "fatcory" *read* "factory".
  - (ii) Col. 501, line 14, for "with" *read* "will".
6. No. 8, dated 14th November, 1952
  - (i) Col. 522, line 51, for 'Sori Bansul' *read* 'Shri Bansal'.
  - (ii) Col. 529, line 2, from bottom, for 'will' *read* "wish".
  - (iii) Col. 537, line 2, from bottom, for 'in' *read* 'is'.
  - (iv) Col. 538, line 68, for 'insuffioient' *read* 'insufficient'.
7. No. 9, dated 15th November, 1952
  - (i) Col. 593, line 9 from bottom, for 'mand' *read* 'demand'.
  - (ii) Col. 593, line 8 from bottom, for 'nment' *read* 'ernment'.
  - (iii) Col. 593, line 7 from bottom, for 'ritory' *read* 'territory'.
  - (iv) Col. 593, line 6 from bottom, for 'nt' *read* 'ment'.
  - (v) Col. 593, line 5 from bottom, for 'd' *read* 'and'.
  - (vi) Col. 593, line 4 from bottom, for 'ure' *read* 'ensure'.
  - (vii) Col. 593, line 3 from bottom, for 'dus' *read* 'exodus'.
  - (viii) Col. 593, line 2 from bottom, *insert* 'the' before 'minorities'.
  - (ix) Col. 593, last line for 'ce' *read* 'peace'.
  - (x) Col. 705, last line, for 'N' *read* 'M'.
  - (xi) Between columns 707 and 708, line 39, *insert* 'Shobha Ram, Shri'.
8. No. 10, dated 17th November, 1952  
Col. 720, *delete* line 13 from bottom and *substitute* 'on fair price to scarcity'.
9. No. 12, dated 19th November, 1952  
Col. 874, line 7 from bottom, for 'established' *read* 'stabilised'.
10. No. 13, dated 20th November, 1952  
Col. 960, line 16, for 'being' *read* 'been'.
11. No. 14, dated 21st November, 1952  
Col. 1032, line 17 from bottom, for 'his' *read* 'then'.

(i)

(ii)

12. No. 18, dated 27th November, 1952

(i) Col. 1312, *after* line 7 from bottom, *insert* 'may be Hindu migrants; they may be'.

(ii) Col. 1324, *after* last line *insert* 'Bhatt, Shri C. S.'.

13. No. 19, dated 28th November, 1952

Col. 1348, *for* existing lines 22 to 26 *read* as follows :—

'submit that under article 246 of the Constitution, it is only the State Legislature that can pass any legislation or resolution to the effect sought by this present resolution. I would like to'.

14. No. 21, dated 3rd December, 1952

Col. 1528, line 15, *for* 'Scrunity' *read* 'Scrutiny'.

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## CORRIGENDA

to

the Parliamentary Debates Part II (Proceedings other than Questions and Answers), Second Session, 1952, of the House of the People.

In Vol. VI—

1. No. 1, dated 4th December, 1952
    - (i) Col. 1021, line 27, for 'Ages' read 'Ayes'.
    - (ii) Col. 1622, line 23, for '2-52 P.M.' read '3-52 P. M.'.
    - (iii) Col. 1021, last line for 'Irbal Singh' read 'Birbal Singh.'
  2. No. 4, dated 8th December, 1952  
Col. 186, *delete* line 31 and *substitute* 'about 25 lakh tons of steel where.'
  3. No. 5, dated 9th December, 1952  
Col. 1931, line 11 from bottom, *delete* 'Specially from those palmy days' and *substitute* 'And we find these leaders of the.'
  4. No. 7, dated 11th December, 1952  
पृष्ठ भाग २०८८, पंक्ति ११, "तो" के बाद "आप को समाज के" पढ़िये ।
  5. No. 8, dated 12th December, 1952  
Col. 2161, first line, for 'Shri B. S. Murthy' read 'Shri K. D. Malaviya'.
  6. No. 10, dated 15th December, 1952  
Col. 2350, line 32, for '509(34)' read '523 (3)'.
  7. No. 11, dated 16th December, 1952  
Col. 2536, *delete* line 6 from bottom, and *after* line 8 from bottom *insert* 'people in this country will take to Co.'
  8. No. 13, dated 18th December, 1952  
Col. 2761, line 2, *insert* 'about' *before* 'it'.
  9. No. 14, dated 19th December, 1952
    - (i) Col. 2831, last line *before* 'G. B.' *insert* 'Khedkar, Shri'
    - (ii) Col. 2833, *before* first line *insert* 'Ayes—contd'.
    - (iii) Col. 2833, line 24, for 'Shri R. S. Rari' read 'Shri R. S. Tiwari.'
  10. No. 15, dated 20th December, 1952  
Col. 2983, line 16, *delete* 'Shri Hari Vinayak Pataskar.'
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Introduced. 1269.

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(Passed, as amended) 29.

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Code of Criminal Procedure (Second  
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Assented to by the President. 6-7.

Coffee Market Expansion (Amend-  
 ment) —

Introduced. 2780.

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Introduced. 2780.

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 mittee. 309—74.

(Referred to Select Committee).  
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**Criminal Law Amendment —  
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**Displaced Persons (Claims) Amend-  
ment —**

Assented to by the President. 6-7.

**Durgah Khawaja Saheb —**

Introduced. 584.

**Essential Goods (Declaration and  
Regulation of Tax on Sale or  
Purchase) —**

Assented to by the President. 6-7.

**Essential Supplies (Temporary  
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Assented to by the President.  
6—8.

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(Referred to Select Committee).  
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**Food Adulteration —**

Introduced. 78.

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—93.

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1293.

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(Passed, as amended). 1128.

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ment to the Bill, as passed by  
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**High Court Judges (Conditions of  
Services) —**

Introduced. 2897.

**Indian Coconut Committee (Amend-  
ment) —**

Introduced. 10.

Motion to consider. 29—57.

Consideration of clauses. 57—64.

Motion to pass. 64.

(Passed). 64.

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**Indian Companies (Amendment) —  
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**Indian Income-tax (Amendment) —**  
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Introduced. 517.

**Indian Merchant Shipping (Amend-  
ment) —**

Introduced. 927.

**Indian Oilseeds Committee (Amend-  
ment) —**

Introduced. 10.

Motion to consider. 64—66.

Consideration of clauses. 66-67.

Motion to pass. 67.

(Passed). 67.

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States agreeing without amend-  
ment to the Bill, as passed by  
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**Indian Patents and Designs  
(Amendment) —**

Introduced. 10-11.

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(Passed). 425.

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**Indian Penal Code and Code of  
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—(by Pandit Thakur Das  
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2122.

**Indian Ports (Amendment)—**

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**India Power Alcohol (Amend-  
ment) —**

Introduced. 229.

Motion to consider. 1129—34,  
1136—59.

Consideration of clauses. 1159—  
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Motion to pass. 1167.

(Passed). 1167.

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**Indian Tariff (Second Amendment)  
—**

Assented to by the President.  
6-7.

**Indian Tariff (Third Amendment)  
—**

Assented to by the President. 6—7.

**Indian Tariff (Fourth Amendment)  
—**

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—81.

Motion to pass. 582.

(Passed). 582.

**Message from the Council of  
States returning the Bill with-  
out recommendation. 1204.**

**Indian Tea Control (Amendment)  
—**

Assented to by the President. 6-7.

**Industrial Finance Corporation  
(Amendment) —**

Introduced. 229-30.

Withdrawn by leave of the House.  
781.

Introduced. 782.

Motion to consider. 1168—1204,  
1205—25, 1252—57, 1426—1500,  
1502—68.

Amendment to refer to Select  
Committee. 1179—1284, 1205  
—25, 1252—57, 1426—1500, 1502  
—68.

(Motion adopted). 1568.

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**Industrial Finance Corporation (Amendment)—contd.**

Consideration of clauses. 1576—1642, 1645—59.

Motion to pass, as amended. 1659—68.

(Passed, as amended). 1668.

Message from the Council of States agreeing without amendment to the Bill, as passed by the House of the People. 2349.

**Industries (Development and Regulation) Amendment —**

Introduced. 2125.

**Influx from Pakistan (Control) Repealing —**

Introduced. 517.

Motion to consider. 1327—42, 1669—1718, 1732—73.

Consideration of clauses. 1773—1801.

Motion to pass. 1801-02.

(Passed). 1802.

Message from the Council of States agreeing without amendment to the Bill, as passed by the House of the People. 2444.

**Iron and Steel Companies Amalgamation —**

Introduced. 584.

Motion to consider. 1802—18, 1842—92.

Consideration of clauses. 1898—1918.

Motion to pass, as amended. 1918—38.

(Passed, as amended). 1938.

Message from the Council of States agreeing without amendment to the Bill, as passed by the House of the People. 2922.

**Khadi and other Handloom Industries (Development) Cess —**

Introduced. 229.

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**Maintenance Orders Enforcement (Amendment) —**

Assented to by the President. 6-7.

**Manipur Court Fees (Amendment and Validation) —**

Introduced. 585.

**Mysore High Court (Extension of Jurisdiction to Coorg) —**

Introduced. 11.

Motion to consider. 426—33.

Consideration of clauses. 433—35.

Motion to pass, as amended. 435.

(Passed, as amended). 435.

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**National Cadet Corps (Amendment)—**

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**Notaries —**

Assented to by the President. 6-7.

**Press and Registration of Books (Amendment) —**

Introduced. 782.

**Prevention of Corruption (Second Amendment) —**

Assented to by the President. 6-7.

**Prevention Detention (Second Amendment) —**

Assented to by the President. 6-7.

**Punjab Municipal (Delhi Amendment) —**

Introduced. 230.

**Rehabilitation Finance Administration (Amendment) —**

Introduced. 583.

**Repealing and Amending—**

Assented to by the President. 6-7.

**Reserve and Auxiliary Air Forces—**

Assented to by the President. 6-7.

**Reserve Bank of India (Amendment and Miscellaneous Provisions) —**

Introduced. 994.

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Assented to by the President. 6-7.

Introduced. 2781.

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Assented to by the President. 6-7.

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Motion to pass. 944.

(Passed). 944.

Message from the Council of States returning the Bill without recommendation. 1500.

Tea —

Introduced. 2562-63.

Motion to refer to Select Committee. 2966—84.

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Telegraph Wires (Unlawful Possession) Amendment —

Introduced. 583.

West Bengal Evacuee Property (Tripura Amendment) —

Introduced. 375.

Motion to consider. 1294—1324.

Motion to pass. 1324—26.

(Passed). 1324—26.

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**(Part II—Proceedings other than Questions and Answers)**

**VOLUME V, 1952**

**(5th November to 3rd December, 1952)**

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**SECOND SESSION**

**1952**

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**PARLIAMENT SECRETARIAT  
NEW DELHI**

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## HOUSE OF THE PEOPLE

### OFFICIAL REPORT

(Part II—Proceedings other than Questions and Answers)

VOLUME VI, 1952

(4th December to 20th December, 1952)

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SECOND SESSION

1952

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PARLIAMENT SECRETARIAT  
NEW DELHI

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